

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 29th day of August 2023 at 10.30 a.m
(PHYSICAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No. 128/2021 (CA (AT) No. 67/2019)	Neelam Dhawan & Anr. Vs The Registrar of Companies Bangalore Karnataka & Anr WITH	M/s Varuna Bhanrale	Mr. Avinash Krishnan Ravi- R1
2	TA (AT) No. 129/2021 (CA (AT) No. 68/2019)	Som Prakash Satsangi Vs The Registrar of Companies Bangalore Karnataka & Anr. WITH	M/s Varuna Bhanrale	Mr. Avinash Krishnan Ravi- R1
3	TA (AT) No. 259/2021 (CA (AT) No. 38/2019)	Hewlett Packard Enterprise India Private Limited Vs The Registrar of Companies Bangalore Karnataka	M/s Varuna Bhanrale	Mr. Avinash Krishnan Ravi- R1

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) No. 19/2021 For Condone Delay IA No. 233/2021	S. Thilak Vs RS Mills Private Ltd & 2 Ors WITH	M/s Surana & Surana	Ms. R Vidhyashankar- R1 & R2
5	Comp App (AT) (CH) No. 20/2021 For Condone Delay IA No. 234/2021	S. Thilak Vs RS Mills Private Ltd & 2 Ors	M/s Surana & Surana	Ms. R Vidhyashankar- R1

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 282/2023 For Condone Delay IA No. 885/2023	M S Sriharsha Vs Ravindra Beleyur, RP of Personal Guarantor & Anr.	Mr. B Thilak Narayanan	
7	Comp App (AT) (CH) (Ins) No. 283/2023 For Stay IA No. 866/2023	Manepalli Kamalnath Vs Nethi Mallikarjuna Setty, Liquidator of M/s Amazon Enterprises Pvt. Ltd.	Mr. Ganesh V Aranala	
8	Comp App (AT) (CH) (Ins) No. 268/2023 For Exemption IA No. 834/2023	Maulik Kiritbhai Shah Proprietor of MK Enterprises Vs United Telecom Ltd.	Mr. Jerin Asher Sojan	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 215/2021 For Stay IA No. 433/2021 For Direction IA No. 498/2021 & 686/2022 For Adv. Hg. IA No. 434/2021 & 746/2022 To Adv. Hg. IA No. 328/2023 For Substitution IA No. 650/2023	Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors	M/s Leela & Co	Mr. Bharadwaja Ramasubramaniam - R1 Mrs. Mummaneni Vazra Laxmi- R3
10	Comp App (AT) (CH) (Ins) No. 419/2022	Indo Shell Mould Ltd. Vs ISPT India Pvt Ltd	M/s Ramani & Shankar Advocates	Mr. ML Ganesh
11	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd. WITH	Mr. R Subramanian	M/s Shivakumar & Suresh
12	Comp App (AT) (CH) (Ins) No. 152/2023 For Stay IA No. 502/2023	Mr. V Nagarajan Vs ICICI Bank Ltd.	Mr. R Subramanian	M/s Shivakumar & Suresh

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No. 150/2023 For Exemption IA No. 495/2023 For Stay IA No. 494/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt. Ltd. Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr. AG Sathyanarayana- R2
14	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies, Coimbatore & Anr.	Mr. R Vidhya Shankar	Mr. Avinash Krishnan Ravi
15	Comp App (AT) (CH) (Ins) No. 176/2023 For Exemption IA No. 570 & 571/2023 For Stay IA No. 572/2023	Shashi Galada Shareholder-Director of Galada Power and Telecommunication Ltd. Vs Nitin Vishwanath Panchal Erstwhile RP & Anr.	Mr. CV Shailandhran	Mr. TK Bhaskar- R1 M/s Ravi Rajagopalan & Associates- R2
16	Comp App (AT) (CH) (Ins) No. 240/2023 For Exemption IA No. 768/2023 For Stay IA No. 770/2023	Raghuram Hume Pipes Private limited Vs Pankaj Dhanuka & Anr. WITH	Mr. Rahul Balaji	Mr. Abhishek Swaroop- R1 Mr. Abhishek Jenasenan- R2
17	Comp App (AT) (CH) (Ins) No. 241/2023 For Exemption IA No.773/2023 For Stay IA No. 772/2023	Raghuram Hume Pipes Private limited Vs Pankaj Dhanuka & Anr.	Mr. Rahul Balaji	Mr. Abhishek Swaroop- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	Comp App (AT) (CH) No.111/2022 For Directions IA No. 999 & 1000/2022	Sarah Qureshi Vs GB Bakers Industries Pvt. Ltd. & 7 Ors	Mr. CV Shailandran	M/s. Hirendernath & Prakruti Golechha- R2, R3, R5 Mr. Nomula Srinivas- R4 M/s Munuga Sateesh-R6 Mr. Munuga Sateesh- R7 M/s Vrinda & Komal Agarwal- R8

19	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank Vs Jayasree M Liquidator M/s Vasana Construction Company Pvt.Ltd & Anr.	Mr. R. Umasuthan	Mr. B Dhanraj- R1
20	Comp App (AT) (CH) (Ins) No.290/2022 For Directions IA No. 609/2022 For Stay IA No. 608/2022 Additional docs IA No. 901/2022 & 147/2023	Dr. Gopala Krishnan MS & Anr Vs Mr.Ravindra Beleyur & Anr	Mr. Akshay Sharma	Mr. T. Ravichandran- R1 M/s AK Mylsamy & Associates- R2
21	Comp App (AT) (CH) (Ins) No. 251/2022 For Exemption IA No 528/2022	Eera Investments Vs M/s MR Pro Tech Pvt Ltd	Mr. Avinash Krishnan Ravi	
22	Comp App (AT) (CH) (Ins) No. 169/2021 To implead IA No. 425/2021	M/s. Metal India & Ors Vs V Mahesh – Liquidator of M/s Nagarjuna Oil Corporation Ltd.	Mr. Kairav Trivedi	Mr. S. Satish- R1
23	Comp App (AT) (CH) (Ins) No.372/2022 To Dispense IA No.872/2022 For Stay IA No.873/2022 Leave to file IA No.938/2022	M/s. VGP Finances Ltd. Vs Neptune Inflatables Ltd WITH	M/s Shivakumar and Suresh	Mr. A.G. Sathiyarayanan- R1 Mr. Rohan Rajasekaran-R2
24	Comp App (AT) (CH) (Ins) No. 348/2022 For Condone Delay IA No. 782/2022 For Exemption IA No. 779/2022 Leave to file IA No. 780/2022 For Stay IA No. 781/2022	Industrial Venture Capital Ltd. Vs MV. Gangadharan, Member Monitoring Committee & Former RP M/s. Neptune Inflatables Ltd. & Anr.	Mr. Abhishek Raman	Mr. Rohan Rajasekaran-R2
25	Contempt App No. 1/2022 in Comp App (AT) (CH) (Ins) No. 207/2021 For Urgent Hearing IA No. 110/2022 For Stay IA No. 120/2022	C. Raja John Vs R. Raghavendran RP	Mr. R Kannan	Mr. B Dhanaraj
26	Comp. App (AT) (CH) (Ins) No. 297/2021	PPG Asian Paint Pvt Ltd	Mr. S Kaushik Ramaswamy	

		Vs DSC Motor Pvt Ltd.		
27	Comp App (AT) (CH) (Ins) No.152/2022 For Stay IA No.357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd WITH	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
28	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	Canara Bank Vs. Vijaya Durga Green Fields Pvt Ltd	Mr. ML Ganesh	Ms. Mano Ranjani R2
29	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India Vs Jayasree.M Liquidator, M/s Vasana Construction Company Pvt. Ltd. & Anr.	Mr.R Umasuthan	Mr. B Dhanaraj- R1
30	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 To Dispense With IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 To Adv. Hg. IA No. 942 & 1052/2022 IA No. 417/2023	Kineta Global Limited Vs IDBI Bank Limited & 8 Ors WITH	P. Wilson Associates	Mr. Varun Srinivasan R1- R6 Mr. J Manivannan R7 Mr. NP. Vijaykumar- R8 Mr. Akhil Bhansali R9
31	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. J Manivannan	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. E-mail- vcnclatchennai5@gmail.com
Ph-044-28880500